

### Agreements between India and USA in power sector

785. SHRI V. HANUMANTHA  
RAO:  
SHRI SANJAY DALMIA:

Will the Minister of POWER be pleased to state:

(a) the details pertaining to the nature, limit and extension of the major official agreements signed between India and USA during 1994 in the power sector;

(b) whether implementation of these bilateral agreements would adversely affect public sector undertakings like BHEL, NTPC, NHPC etc. or any other domestic organisation; and

(c) if so, the steps proposed to counter them?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) Four Statements of Intent to cooperate in the fields of energy efficiency, fossil energy, renewable energy and environment enhancing energy technologies and a Memorandum of Understanding for periodic consultations in the power sector between the Government of India and the Government of USA were signed during 1994. The Statements of Intent provide for their coming into effect after the conclusion of an Agreement between the Government of India and the Government of USA on cooperation in Science and Technology.

(b) There is no likelihood of any consequential adverse effect on BHEL, NTPC, NHPC etc. of these Statements of Intent or the Memorandum of Understanding.

(c) Does not arise.

भारतीय रिजर्व बैंक से ली गई उधार-राशियां

786. श्री सोमपाल: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह बात सही है कि चालू वर्ष में

भारतीय रिजर्व बैंक द्वारा भारत सरकार को दिये गये शुद्ध ऋण की राशि बढ़ रही है;

(ख) गत पांच वर्षों में भारत सरकार द्वारा भारतीय रिजर्व बैंक से लिए गये ऋणों की स्थिति क्या रही है;

(ग) पिछले वर्ष की तुलना में इस वर्ष ऋणों में कितने प्रतिशत वृद्धि हुई है और इसके मुख्य कारण क्या हैं;

(घ) भारतीय रिजर्व बैंक से लिये गये ऋणों की इस प्रकार की वृद्धि का देश की अर्थव्यवस्था एवं सरकार की वित्तीय स्थिति पर क्या प्रभाव पड़ता है;

(ङ) इस संबंध में क्या उपाय किये जा रहे हैं; और

(च) यदि नहीं, तो इसके क्या कारण हैं?

वित्त मंत्रालय में राज्य मंत्री (डॉ० देवीप्रसाद पाल): (क) जी, हाँ।

(ख) पिछले पांच वर्षों के दौरान सरकार को निवल रिजर्व बैंक ऋण (एन०आर०सी०जी०) में हुई वृद्धि नीचे दी गई है:—

वर्ष	राशि (करोड़ रुपए में)
1990-91	15165
1991-92	5168
1992-93	4433
1993-94	851
1994-95	2178

(ग) चालू वित्तीय वर्ष में 10 नवम्बर, 1995 तक एन०आर०सी०जी० में 16.7 प्रतिशत की वृद्धि हुई जबकि 1994-95 की तदनुरूप अवधि के दौरान यह 3.2 प्रतिशत कम थी।

(घ) से (च) अर्थ व्यवस्था और वित्तीय स्थिति पर सरकार को निवल भारतीय रिजर्व बैंक ऋण में वृद्धि का प्रभाव सामान्यतः मुद्रा आपूर्ति (एम 3) की वृद्धि में इसके अंशदान के जरिए पड़ता है। तथापि एन०आर०सी०जी० मुद्रा आपूर्ति (एम० 3) के अनेक स्रोतों में से केवल एक है तथा एम 3 पर पड़ने वाला निवल प्रभाव एक साथ लिए गए सभी स्रोतों पर निर्भर करता है। बदले में मुद्रा आपूर्ति (एम 3) उत्पादन,

ब्याज और सामान्य मूल्य स्तर को प्रभावित करती है।

एन०आर०सी०जी० में तेजी से हुए विस्तार के बावजूद, चालू वित्तीय वर्ष में 10 नवम्बर, 1995 तक मुद्रा आपूर्ति (एम 3) में केवल 5.7 प्रतिशत की वृद्धि हुई जबकि 1994-95 में 11 नवम्बर, 1994 तक यह वृद्धि 10.7 प्रतिशत थी। 18 नवम्बर, 1995 की स्थिति के अनुसार थोक मूल्य सूचकांक (आधार 1981-82=100) में वार्षिक वृद्धि (बिन्दु-दर-बिन्दु) द्वारा आंकी गयी मुद्रा स्फीति की वार्षिक दर पिछले वर्ष की तदनु रूप तारीख को हुई 10.11 प्रतिशत वृद्धि की तुलना में 8.13 प्रतिशत थी।

#### Jobs Generated by Tourism in India

787. SHRI RAJUBHAI A. PARMAR:  
SHRIMATI VEENA VERMA:  
SHRI SUSHIL KUMAR SAM  
BHAJIRAO SHINDE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that over 10 lakhs more jobs have been generated by tourism in India during 1994-95; and

(b) if so the percentage of growth rate of jobs generated by this sector during 1992-93, 1993-94 and 1994-95; indicating the total job opportunities in various areas of this sector during each year?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) As per estimates available, the direct employment generated additionally in the tourism sector during 1994-95 was 4 lakhs. The indirect employment generated in other sectors of the economy not directly connected with tourism due to multiplier effect is estimated to be about 5.5 lakhs. The direct and indirect employment taken together is thus 9.5 lakhs.

(b) The estimated direct employment

in the tourism sector since 1992-93 and the relevant growth rates are as given below:—

Year	Employment (Lakhs)	% Change
1992-93	69.6	5.9
1993-94	74.0	6.3
1994-95	78.0	5.4

#### Televising Rights of Cricket Matches

788. SHRI ASHOK MITRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Board of Control for Cricket in India has sold to a foreign television channel, the rights of televising, the three test matches and the six one day limited over matches between India and new Zealand;

(b) whether Government tried to impress upon BCCI the desirability of selling the televising rights to Doordarshan, the national agency; and

(c) whether legislation is contemplated to ensure that sports organisations are compelled to offer the first rights of purchase for such programme?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED): (a) Yes, Sir.

(b) There was no occasion for this as Doordarshan was not asked to make an offer for this series by the BCCI.

(c) A comprehensive broadcasting law covering all aspects of broadcasting within India is presently under the consideration of Government.